

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(C/ACT)/26/KOB/2024 in CP/55/KOB/2020
SECTION	NCLT RULE 11
NAME OF PARTIES	RAJMOHAN R (REGISTERED VALUER) V/S JOSEPH THOMAS AND 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	AC VENUGOPAL. AC VIDHYA.
RESPONDENTS ADVOCATE/ PROFESSIONAL	CS VINU THOMAS

01 May 2024

ORDER

IA(C/ACT)/26/KOB/2024 in CP/55/KOB/2020

Learned Registered Valuer, Mr. Rajmohan R appears through virtual mode. Respondent No.1 is represented by Learned Authorised Representative, CS Mr. Vinu Thomas through virtual mode.

Registered Valuer submits that he has received the documents today morning and is in the process of reading the documents and compiling the report, hence he seeks some time. Time granted, let valuation be done and the Valuation report be filed within a period of 2 weeks.

List this matter for further consideration on **04.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**